

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11th of January, 2024

S.O 20 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Srinagar as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Raja Majid Iqbal	Block Development Officer	Harwan (New), holding additional charge of Block Srinagar(Old).
02	Saima Ahad	Block Development Officer	Qamarwari (South (New), holding additional charge of Khonmoh (Hq. at Panthachowk)(New).

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Srinagar.
5. General Manager, Government Press, Srinagar for publication in an extra - ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website


(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A

